## <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 495 OF 2017 IN APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017

Dated: 21<sup>st</sup> September, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

Reliance Infrastructure Ltd.	Vs.		•••	Appellant(s)	
Maharashtra Electricity Regulatory C	_			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Hasan Murtaza			
Counsel for the Respondent(s) :		Mr. Buddy A. Ranga Mr. S. Venkatesh fo	ldy A. Ranganadhan & /enkatesh for R.1		
		Mr. C.S. Vaidyanath Mr. Abhishek Munot Mr. Kunal Kaul for T			
		Mr. Mukesh Kumar Mr. Simranjit Singh	For R.3	3	
		Mr. S.B. Upadhyay, Mr. Sakya Singha C Mr. Avijeet Lala Ms. Shikha Pandey Ms. S.V. Sonawane	haudh	uri	

# <u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 23.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson